

STATEMENT*Percentage of Rural Households below poverty line by States 1987-88*

S. No.	States	No. of households below poverty line (in lakhs)
1.	2.	3.
1.	Andhra Pradesh	30.30
2.	Assam	7.86
3.	Bihar	51.90
4.	Gujarat	9.39
5.	Haryana	2.11
6.	Himachal Pradesh	0.62
7.	Jammu & Kashmir	1.09
8.	Karnataka	18.53
9.	Kerala	5.93
10.	Madhya Pradesh	32.78
11.	Maharashtra	29.06
12.	Orissa	24.50
13.	Punjab	1.62
14.	Rajasthan	13.90
15.	Tamil Nadu	28.02
16.	Uttar Pradesh	61.80
17.	West Bengal	25.83
18.	Small States & UTs	1.66
	All India	346.88

NOTE : 1. The above estimates are derived by using the poverty line of Rs. 49.09 per capita per month at 1973-74 prices corresponding to daily calorie requirement of 2400 in rural areas.

2. For updating the poverty line for 1987-88 CSO private consumption deflator has been used.

3. These calculations are based on the draft report of 43rd round of National Sample Survey data on household consumer expenditure. (Report No. 372 "Report on the Fourth Quinquennial Survey on consumer expenditure". NSSO, June, 1990).

4. The numbers of households below poverty line relate to the population as on 1st March, 1988.

5. State-wise estimates have been made using the same methodology as was used at the time of formulation of Seventh Five Year Plan. Since then a number of issues have been raised about the methodology of poverty estimation and these issues are being considered by an expert group headed by Dr. D. T. Lakdawala.

6. The estimates presented here are likely to get revised in the light of the recommendations of the Expert Group.

Modernisation of T.F.C.

3021. SHRI V. SREENIVASA PRASAD :

SHRI INDRAJIT GUPTA :

Will the PRIME MINISTER be pleased to state :

(a) the details of steps taken to modernise the Tannery and Footwear Corporation of India Limited;

(b) whether the unit has the capacity to meet the requirements of various kinds of special boots and equipment for the armed forces and defence requirements;

(c) whether any proposal is being sent to the Planning Commission for the purpose of approving the modernisation of the unit; and

(d) if so, the facts and details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P. K. THUNGON) : (a) At the instance of the Government the IDBI have undertaken a viability study of TAFCO based on a revival scheme prepared by the Company. The report submitted by the IDBI in May, 1991 is under process.

(b) Corpn. is well equipped to meet the requirements of various kinds of special boots and shoes for defence

services.

(c) No, Sir.

(d) Does not arise.

Production-cum-Training Centre

3022. SHRI P. C. THOMAS : Will the PRIME MINISTER be pleased to state :

(a) whether there is a proposal for the expansion of the production-cum-training centre under Small Scale Industries Scheme working in Muvatupuzha in Ernakulam district in Kerala; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN) : (a) No, Sir.

(b) Does not arise.

No Industry Districts in North Bengal

3023. SHRI JITENDRA NATH DAS : Will the PRIME MINISTER be pleased to state :

(a) whether the districts in North Bengal fall under the category "No Industry Districts"; and

(b) if so, the reasons thereof since there is no existence of major and medium industry in the region?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN) : (a) and (b) Districts which did not have any large or medium industries according to the District Industries Centres (DIC) action plan 1979-80 have been identified as 'No Industry Districts'. In North Bengal, Cooch Bihar, Jalpaiguri, Malda and Darjeeling have been identified as No Industry Districts. During the years 1989 to 1991 (upto June) three Letters of Intent and Two

Industrial Licences have been issued to the No Industry Districts in North Bengal.

Viable Electronic Industries

3024. SHRI RAMCHANDRA VEERAPPA : Will the PRIME MINISTER be pleased to state :

(a) the names of the electronics industries units which are viable for exports and can meet internal demands also; and

(b) the details of the special central assistance proposed to be extended to such industries/units?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA) : (a) Electronic industries in the areas of consumer electronics, control instrumentation and industrial electronics, computers, communication and broadcasting equipment, electronic components and computer software are viable for both exports and domestic markets. A list of specific electronic items identified for export is given in the attached statement.

(b) The Import-export Policy provides for various incentives for the growth of electronics exports. Assistance is also provided for participation at specialised international trade fairs seminars conferences and other promotional programmes. Through a network of laboratories under the Standardisation, Testing and Quality Control (STQC) Directorate of the Department of Electronics, assistance is provided in getting international quality standard certifications.